by several representatives of Radio Moscow and Soviet news agencies on their motor cars in D ;lhi; and

(b) if so. the action taken by Government in the n alter?

THE MINISTER OF STATE IN THE MINISTRY OF TOME AFFAIRS (SHRI K. C. PANT): (a) Yes. Sir.

(b) The attertion, of the USSR Embassy was' drawn to this incorrect practice and they have given the assurance that the use of cars tearing CD number plates by Soviet journ: lists has ceased.

## FREE AND COM 'ULSORY PRIMARY EDUCA-TION I THE COUNTRY

1632. SHRI TTARAM JAIPURIA : Will the Ministe- of EDUCATION AND YOUTH SERV1 ;ES be pleased to state :

(a) Whether while presiding over a meeting of the Committee of the Central Advisory Board of Education on Primary Education held recently, he stressed the need to fix a tai let date for free and compulsory primar education;

(b) if so, wl at is the reaction of the Council thereto;

(c) whether my target date has been fixed for fret and compulsory pri mary educatior throughout the country; if so. the deta Is thereof; and

(d) the amc mt which has been ear marked for the purpose?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Sir.

(b) to (d) "he Committee has yet to submit its repor.

## ATROCITIES K HARIJANS IN GUJARAT

1633. SHRI ). THENGARI: SHRI GOLAP BARBORA SHRI P. S. PATIL:

Will the PR) WE MINISTER be pleased to state;

(a) whether it is a fact that recently a deputation of Harijans from Gujarat met her and demanded a CBI inquiry into atrocities committed on Harijans in that State;

(b) if so, the details of the talks with her and the reaction of the Govrnment of India thereto;

(c) whether it is also a fact that a memorandum in this connection was presented to her in which many instances of brutal murders and the police apathy to it mere mentioned therein; and

(d) if so, the details of the memorandum and the action Government propose to take in this regard?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes. Sir.

(b) to (d) Facts are being ascertained from the State Government.

1634. [Transferred to the ilst August, 1970]

## FORMATION OF "RAKSRA DAL

1635. SHRI DEVDATT KUMAR KIKABHAI PATEL : SHRI P. S. PATIL : SHRI GOLAP BARBORA: SHRI RUDRA NARAIN JHA

Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to a news item that recently a "RAKSHA DAL" has recently formed by Shri Mahavir Tyagi, M.P.;

(b) if so. the aims and the objects of the Dal and the persons associated with it;

(c) whether Government propose to give assistance in kind and cash to the said organisation; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) and (b)